

**JUDGEMENTS FOR THE MONTH OF JULY, 2010**

<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1 <sup>st</sup>	<a href="#"><u>WA 128/2008</u></a>	Md Abdur Rahman Vs Dealer Selection Board(Assam & Manipur) & Ors.	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR MADAN B LOKUR HON'BLE MR JUSTICE HRISHIKESH ROY
17 <sup>th</sup>	<a href="#"><u>CrI.A. 292/2003</u></a>	NURUL HOQUE AND ORS. VS STATE OF ASSAM.	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE H. BARUAH
27 <sup>th</sup>	<a href="#"><u>WP(C) 467/2010</u></a>	TOP BAHADUR CHHETRI VS THE UNION OF INDIA & ORS.	Major punishment.	THE HON'BLE MR. JUSTICE IA ANSARI